### **PUNJAB VIDHAN SABHA**

### LIST OF BUSINESS

# THURSDAY, THE 20<sup>TH</sup> FEBRUARY, 2020

### AT 11.00 A.M.

### I. OBITUARY REFERENCES

OBITUARY REFERENCES to the passing away of -

- 1. Chaudhary Khursheed Ahmed, Ex-MLA of Joint Punjab;
- 2. Shri Raj Kumar Gupta, Ex-MLA;
- 3. Shri Ashwini Kumar Chopra, Senior Journalist;
- 4. Shri Gurdev Singh, Freedom Fighter;
- 5. Shri Darbara Singh, Freedom Fighter;
- 6. Dr. Dalip Kaur Tiwana, Great Punjabi Writer;
- 7. Dr. Jaswant Singh Kanwal, Great Punjabi Writer;
- 8. Smt. Lachi Bawa, Punjabi Singer; and
- 9. 4 Children died in School Van incident at Longowal on 15.02.2020.

#### II. QUESTIONS

Questions entered in the separate list to be asked and answers given.

# III. ANNOUNCEMENTS BY THE HON'BLE SPEAKER/SECRETARY

### IV. CALLING ATTENTION NOTICES

1. i) PROF. BALJINDER KAUR, MLA
SHRI JAI KRISHAN SINGH RORI, MLA to draw the attention of the Chief Minister towards installation of Electricity poles on farmer's land from Balanwali Thermal Plant to

Talwandi Sabo refinery by PSTCL Company. (No. 1)

2. i) MASTER BALDEV SINGH, MLA

ii) SHRI BUDH RAM, MLA

iii) SARDAR KULWANT SINGH PANDORI, MLA to draw the attention of the Minister for School Education towards closure of 1300 Government Primary Schools by the State Government.

(No. 2)

3. i) MASTER BALDEV SINGH, MLA

ii) SARDAR MANJIT SINGH BILASPUR, MLA

iii) SARDAR KULWANT SINGH PANDORI, MLA J to draw the attention of the Minister for Health and Family Welfare towards discontinuation of supply of free medicines to patients in the Government Hospital by the Punjab Government.

(No. 3)

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# V. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

i) THE SPEAKER

to present the First Report of the Business Advisory Committee.

ii) A MEMBER OF THE COMMITTEE to move that this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

## VI. PRESENTATION OF REPORTS

THE CHAIRMAN, COMMITTEE OF PRIVILEGES to present the Fifth / Sixth / Seventh Interim Reports of the Committee of Privileges regarding privilege issues raised by-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurudwara Prabandhak Committee;
- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iv) Sardar Kulbir Singh Zira, MLA against Sardar Simarjit Singh Bains, MLA; and
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA.

### VII. RESOLUTIONS

 Sardar Hardyal Singh Kamboj, MLA This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the interested NRIs in this social project.

2. Sardar Surjit Singh Dhiman, MLA

This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the interested NRIs in this social project.

Sardar Bikram Singh Majithia, MLA

This House draws the attention of the State Government towards severe difficulties likely to be faced by the Public in near future on account of acute scarcity of water in the State and strongly recommends to find a prompt solution in this regard.

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Assistant Information Officer

4. Shri Pawan Kumar Adia, MLA

This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the interested NRIs in this social project.

5. Sardar Gurpartap Singh Wadala, MLA

This House draws the attention of the State Government towards severe difficulties likely to be faced by the Public in near future on account of acute scarcity of water in the State and strongly recommends to find a prompt solution in this regard.

6. Shri Pawan Kumar Tinu, MLA

This House draws the attention of the State Government towards severe difficulties likely to be faced by the Public in near future on account of acute scarcity of water in the State and strongly recommends to find a prompt solution in this regard.

7. Shri Arun Narang, MLA

This House draws the attention of the State Government towards severe difficulties likely to be faced by the Public in near future on account of acute scarcity of water in the State and strongly recommends to find a prompt solution in this regard.

8. Shri Madan Lal Jalalpur, MLA

This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the interested NRIs in this social project.

9. Sardar Harinderpal Singh Chandumajra, MLA This House draws the attention of the State Government towards severe difficulties likely to be faced by the Public in near future on account of acute scarcity of water in the State and strongly recommends to find a prompt solution in this regard.

 Sardar Santokh Singh Bhalaipur, MLA This House recommends to the State Government to prepare a master plan to build sufficient and safe buildings for Government Primary and Elementary Schools in the State and sanction special funds for this purpose and also rope in the interested NRIs in this social project.

Assistant Information Officer
Punjab Vidhan Sabha
Chandigarh

CHANDIGARH: THE 19<sup>TH</sup> FEBRUARY, 2020. SHASHI LAKHANPAL MISHRA, SECRETARY.